IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-110 (PB)/2017

IN THE MATTER OF:

Alchemist Asset Reconstruction Co. Ltd.

.... Applicant/petitioner

And

Triupati Buildings & Offices Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

Ms. Deepa Krishan Hon'ble Member (Technical)

For the Financial Creditor

Ms. Varsha Banerjee, Mr. Kunal

Godhwani, Advocates

For the Respondent

ORDER

For Order, see (IB)-190(PB)/2017.

22.09.2017 V. Sethi